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12.04 hrs.

Title: Election of four(4) members of Lok Sabha to serve as members of the Central Silk Board.

THE MINISTER OF TEXTILES (SHRI DAYANIDHI MARAN): Madam, I beg to move the following:-

"That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Silk Board, subject to the other provisions of the said Act."

MADAM SPEAKER: Motion moved:

"That in pursuance of clause (c) of sub-section (3) of section 4 of the Central Silk Board Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Silk Board, subject to the other provisions of the said Act."

The motion was adopted.